

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.25
CP(IB) No.177/Chd/Pb/2021
Under Section 9 IBC, 2016**

In the matter of:-

Syal and Co.

...Petitioner/Operational Creditor

Vs.

GS Autocomp Pvt Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Member (Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence adjourned to 04.05.2023.

Sd/-

Court Officer

March 14,2023
DS